

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 30.09.21) :-

1. Total nos. of transactions	:-	1351
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1306
3. Total nos. of requests pending	:-	45

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	38
<ol style="list-style-type: none"> 1. MA – 468/2018 2. MA – 416/2019 3. WPC – 1555/2021 4. LPA – 558/2019 (File not received from the bench as reported by concerned section) 5. WPC – 2237/2015 6. ABA – 2262/2019 7. LPA- 620/2018 (File not received from the bench as reported by concerned section) 8. MA- 42/2014 (being issued) 9. CR. APPL DB – 12/2015 (being issued) 10. WP CR. – 258/2018 11. ABA – 2057/2020 12. WPC – 3073/2021 (File not received from the bench as reported by concerned section) 13. WPC – 3350/2012 14. ABA – 4056/2021 15. MA – 633/2017 (being issued) 16. MA – 585/2018 (being issued) 17. MA – 187/2003 18. ABA – 7587/2017 (being issued) 19. WPC – 5925/2015 20. CONT CIVIL – 946/2019 21. WPC – 5198/2019 22. CRMP – 1663/2020 vide 23. ABA – 6587/2018 (being issued) 24. CR. REV. – 374/2013 25. ABA – 5059/2021 26. CRMP – 2835/2019 (listed on 30/09/2021 in court no. 09) 27. WPC – 4271/2019 28. LPA – 416/2020 (being issued) 29. WPC – 1725/2018 30. WPC – 3018/2020 31. CONT CIVIL – 519/2018 32. CR. REV. – 530/2020 		

33. WPC – 2716/2021
34. CMP – 298/2021
35. WPC – 3479/2011 vide
36. WPC – 2815/2021
37. ABA – 5502/2021
38. CRMP – 3620/2017 (being issued)

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

07

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)- TR- 2734230921114646- ABA- 4642/2020:- uploaded copy does not tally with original order i.e dated 06.10.2020.

Information regarding online certified copies may be uploaded as directed.

Ashou 1 Kumar
30-9-21

A.R. cum- S.O, I/C

Copying Department